

SECOND ADDENDUM TO FORM G
(Form G was published on 30 January 2023)
(First Addendum to Form G was published on 15 February 2023)
INVITATION FOR EXPRESSION OF INTEREST FOR
HARDROCK ATTACHMENTS PRIVATE LIMITED
OPERATING IN EARTH MOVING MACHINERIES ATTACHMENTS
AT PLOT NO. 557A & 557B KIADB, BELUR INDUSTRIAL AREA, DHARWAD, KARNATAKA-580011
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/CIN/LLP No.	HARDROCK ATTACHMENTS PRIVATE LIMITED CIN: U50103JH2008PTC013126
2.	Address of the registered office	17, Circuit House Area (East), Near S.B.I. Bistupur, Jamshedpur JH 831001
3.	URL of website	—
4.	Details of place where majority of fixed assets are located	Factory: Plot No. 557A & 557B KIADB, Belur Industrial Area, Dharwad, Karnataka-580011
5.	Installed capacity of main products/ services	1200 No. of Buckets per year
6.	Quantity and value of main products/ services sold in last financial year	812 Buckets, Rs. 7.35 cr.
7.	Number of employees/ workmen	45 Nos.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	https://intelligentupdates.blogspot.com/p/insolvency-public-announcements.html
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	https://intelligentupdates.blogspot.com/p/insolvency-public-announcements.html
10.	Last date for receipt of expression of interest	21st March, 2023
11.	Date of Issue of provisional list of prospective resolution applicants	31st March, 2023
12.	Last date for submission of objections to provisional list	5th April, 2023
13.	Process email id to submit EOI	hardrock.irp@gmail.com

Date : 02.03.2023

Place : Kolkata

For Hardrock Attachments Private Limited
Daulat Ram Jain, Resolution Professional
Reg. No: IBBI/IPA-001/IP-P00945/2017-2018/11565
33, Shakespeare Sarani, Kolkata-700017

THURSDAY, MARCH 2, 2023

14 COMPANIES

AHMEDABAD,

SECOND ADDENDUM TO FORM G (Form G was published on 30 January 2023) (First Addendum to Form G was published on 15 February 2023) INVITATION FOR EXPRESSION OF INTEREST FOR HARDROCK ATTACHMENTS PRIVATE LIMITED OPERATING IN EARTH MOVING MACHINERIES ATTACHMENTS AT PLOT NO. 557A & 557B KIADB, BELUR INDUSTRIAL AREA, DHARWAD, KARNATAKA-580011 (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
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For Hardrock Attachments Private Limited Daulat Ram Jain, Resolution Professional Date : 02.03.2023 Place : Kolkata Reg. No: IBB/PA-001/IP-P00945/2017-2018/11565 33, Shakespeare Sarani, Kolkata-700017	

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BENGALURU,

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CHANDIGARH

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HYDERABAD,

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KOCHI,

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LUCKNOW.

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MUMBAI

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NEW DELHI,

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PUNE

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Rs. 5

RANCHI

THURSDAY, 2 MAR 2023

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(RNI NO: JHAENG / 2012 / 44137)

Morning India

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05 Ranchi, Thursday
March 2, 2023

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3. URL of website	-
4. Details of place where majority of fixed assets are located	Factory: Plot No. 557A & 557B KIADB, Belur Industrial Area, Dharwad, Karnataka-580011
5. Installed capacity of main products/ services	1200 No. of Buckets per year
6. Quantity and value of main products/ services sold in last financial year	812 Buckets, Rs. 7.35 cr.
7. Number of employees/ workmen	45 Nos.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	https://intelligentupdates.blogspot.com/p/insolvency-public-announcements.html
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	https://intelligentupdates.blogspot.com/p/insolvency-public-announcements.html
10. Last date for receipt of expression of interest	21st March, 2023
11. Date of issue of provisional list of prospective resolution applicants	31st March, 2023
12. Last date for submission of objections to provisional list	5th April, 2023
13. Process email id to submit EOI	hardrock.irp@gmail.com
For Hardrock Attachments Private Limited Daulat Ram Jain, Resolution Professional Reg. No: IBB/I/PA-001/IP-P00945/2017-2018/11565 33, Shakespeare Sarani, Kolkata-700017	
Date : 02.03.2023 Place : Kolkata	

ಸಂಯುಕ್ತ ಕರ್ನಾಟಕ



02 :: ಗುರುವಾರ, 2, ಮಾರ್ಚ್, 2023
ಹುಬ್ಬಳ್ಳಿ | HUBBALLI

ಸಮೂಹ ಜೆಗೆ ಎರಡನೇ ಅನುಬಂಧ (ಸಮೂಹ ಜೆ ಅನ್ನು ದಿನಾಂಕ 30 ಜನವರಿ 2023ರಂದು ಪ್ರಕಟಿಸಲಾಗಿದೆ) (ಸಮೂಹ ಜೆ ಮೊದಲನೇ ಅನುಬಂಧ ದಿನಾಂಕ 15 ಫೆಬ್ರವರಿ 2023ರಂದು ಪ್ರಕಟಿಸಲಾಗಿದೆ) ಹಾರ್ಡ್‌ರಾಕ್ ಅಟ್ಮಾಚ್‌ಮೆಂಟ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ಗೆ ಆಸ್ತಿಯ ಅಭಿವೃದ್ಧಿಗೆ ಆಹ್ವಾನ ಭೂಮಿಯ ಚಲಿಸುವ ಯಂತ್ರೋಪಕರಣಗಳ ಲಗತ್ತಣೆಗಳಲ್ಲಿ ಕಾರ್ಯನಿರ್ವಹಿಸುತ್ತಿದೆ ಪ್ಲಾಟ್ ನಂ. 557ಎ & 557ಬಿ ಕೆಎಂಡಿಬಿ, ಬೇಲೂರು ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ, ಧಾರವಾಡ, ಕರ್ನಾಟಕ - 580011 (ಭಾರತೀಯ ದಿವಾಳಿತನ ಮತ್ತು ದಿವಾಳಿತನ ಮಂಡಳಿಯ ನಿಬಂಧನೆ 36ಎ (1) ಅಡಿಯಲ್ಲಿ (ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಗಳಿಗೆ ದಿವಾಳಿತನ ಪರಿಹಾರ ಪ್ರಕ್ರಿಯೆ) ನಿಯಮಗಳು, 2016)	
ಸಂಬಂಧಿತ ವಿವರಗಳು	
1. ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ಹೆಸರು ಜೊತೆಗೆ ಪ್ಲಾಟ್/ಸಿಐಎನ್/ಎಲ್‌ಎಲ್‌ಪಿ ನಂ.:	ಹಾರ್ಡ್‌ರಾಕ್ ಅಟ್ಮಾಚ್‌ಮೆಂಟ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಸಿಐಎನ್: U50103JH2008PTC013126
2. ನೋಂದಾಯಿತ ಕಛೇರಿ ವಿಳಾಸ:	17, ಸರ್ಕೀಟ್ ಹೌಸ್ ಪ್ರದೇಶ (ಪೂರ್ವ), ಎಸ್‌ಬಿಐ ಹತ್ತಿರ, ಬಿಸ್ಕುಮರ, ಜಮಾ'ರೇಡ್‌ಪುರ, ಜೆಜಿ - 831001.
3. URL ವೆಬ್‌ಸೈಟ್ - ಲಭ್ಯವಿಲ್ಲ	---
4. ಹೆಚ್ಚಿನ ಸ್ಥಿರ ಸ್ವತ್ತುಗಳು ಇರುವ ಸ್ಥಳದ ವಿವರಗಳು:-	ಕಾರ್ಖಾನೆ: ಪ್ಲಾಟ್ ನಂ. 557ಎ & 557ಬಿ ಕೆಎಂಡಿಬಿ, ಬೇಲೂರು ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ, ಧಾರವಾಡ, ಕರ್ನಾಟಕ - 580011.
5. ಮುಖ್ಯ ಉತ್ಪನ್ನಗಳು/ಸೇವೆಗಳ ಸ್ಥಾಪಿತ ಸಾಮರ್ಥ್ಯ -	ಪ್ರತಿ ವರ್ಷ 1200 ಬಕೆಟ್‌ಗಳು
6. ಕಳೆದ ಹಣಕಾಸು ವರ್ಷದಲ್ಲಿ ಮಾರಾಟವಾದ ಮುಖ್ಯ ಉತ್ಪನ್ನಗಳು/ಸೇವೆಗಳ ಪ್ರಮಾಣ ಮತ್ತು ಮೌಲ್ಯ -	812 ಬಕೆಟ್‌ಗಳು, ರೂ. 7.35 ಕೋಟಿ.
7. ಉದ್ಯೋಗಿ/ಕೆಲಸಗಾರರ ಸಂಖ್ಯೆ -	45
8. ಎರಡು ವರ್ಷಗಳ ಕೊನೆಯ ಲಭ್ಯವಿರುವ ಹಣಕಾಸು ಹೇಳಿಕೆಗಳು (ವೇಳಾಪಟ್ಟಿಗಳೊಂದಿಗೆ) ಸೇರಿದಂತೆ ಹೆಚ್ಚಿನ ವಿವರಗಳು, ಸಾಲಗಾರರ ಪಟ್ಟಿಗಳು, ಪ್ರಕ್ರಿಯೆಯ ನಂತರದ ಘಟನೆಗಳಿಗೆ ಸಂಬಂಧಿತ ದಿನಾಂಕಗಳು ಇಲ್ಲಿ ಲಭ್ಯವಿದೆ: -	https://intelligentupdates.blogspot.com/insolvency-public-annoucemens.html
9. ಸಂಹಿತೆಯ ಸೆಕ್ಷನ್ 25(2)(h) ಅಡಿಯಲ್ಲಿ ರೆಸಲ್ಯೂಶನ್ ಅರ್ಜಿದಾರರಿಗೆ ಆಹ್ವಾನ ಇಲ್ಲಿ ಲಭ್ಯವಿದೆ -	https://intelligentupdates.blogspot.com/insolvency-public-annoucemens.html
10. ಆಸ್ತಿಯ ಅಭಿವೃದ್ಧಿಯ ಸ್ವೀಕೃತಿಯ ಕೊನೆಯ ದಿನಾಂಕ -	21 ಮಾರ್ಚ್ 2023
11. ನಿರೀಕ್ಷಿತ ರೆಸಲ್ಯೂಶನ್ ಅರ್ಜಿದಾರರ ತಾತ್ಕಾಲಿಕ ಪಟ್ಟಿಯ ವಿತರಣೆಯ ದಿನಾಂಕ -	31 ಮಾರ್ಚ್ 2023
12. ತಾತ್ಕಾಲಿಕ ಪಟ್ಟಿಗೆ ಆಕ್ಷೇಪಣೆಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ -	5 ಏಪ್ರಿಲ್ 2023
13. EOI ಸಲ್ಲಿಸಲು ಇಮೇಲ್ ಐಡಿಯನ್ನು ಬಳಸಿ -	hardrock.arp@gmail.com
ಹಾರ್ಡ್‌ರಾಕ್ ಅಟ್ಮಾಚ್‌ಮೆಂಟ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ದೌಲತ್ ರಾಂ ಜೈನ್, ರೆಸಲ್ಯೂಷನ್ ವ್ಯಕ್ತಿಪರರು, ದಿನಾಂಕ: 02.03.2023 ಸ್ಥಳ: ಕೋಲ್ಕತ್ತಾ ನೋಂದಣಿ ನಂ.: IBB/IPA-001/IP-P000945/2017- 2018/11565 33, ಪೇಕ್ಸ್‌ಪೀಯರ್ ಸರಾಣಿ, ಕೋಲ್ಕತ್ತಾ - 700017	